

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/245/2018
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : RRK HITECH INDUSTRIES PVT LTD
NAME OF THE RESPONDENT(S) : STEEL AND SCRAP PVT LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

K. RAVICHANDRAN
PCS for NCB, Assisted.

Respondent.

V. Anantha Padmanabha Swamy
PCS CP 3207

ORDER

PCS representing the Petitioner present. Counsel for Respondent present. Matter is adjourned for reporting settlement. Put up along with main CP on 07.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)